

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.07.2020 (MONDAY)

COURT – II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1171 of 2019	A.K. Alloys. Vs. Emrise Engineering Pvt. Ltd.	Charu Sachdev	Mohit D. Ram

VIRTUAL MODE

For Orders

2.	Comp. App (AT) (Ins) No. 1337 of 2019 Part Heard	Pegasus Asset Reconstruction Pvt. Ltd. Vs. Yashomati Hospitals Pvt. Ltd.	Dinkar Singh	Anini Debbarman
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After the above

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1445 & 1460 of 2020 in Comp. App. (AT) (Ins) No. 612 of 2019	Andhra Bank Vs. Sterling Biotech Limited (Through Liquidator) & Ors.	Siddharth Sharma	Tushar Gujjar

For Admission (Fresh Cases)

2.	Comp. App. (AT) No. 105 of 2020	Registrar of Companies Vs. AD Fin Capital Services India Pvt. Ltd.	Kamal Kant Jha	
3.	Comp. App. (AT) No. 106 of 2020	Registrar of Companies Vs. Attractive Fin-Lease Pvt. Ltd.	Kamal Kant Jha	
4.	Comp. App. (AT) No. 107 of 2020	Shivang Prakashchandra Patel & Anr. Vs. Bhavesh Devidas Narumalani	Natasha Dhruvan Shah	
5.	Comp. App. (AT) No. 108 of 2020	Gp Capt Atul Jain Vs. Tripathi Hospital Pvt. Ltd.	Gp Capt Atul Jain	

6.	Comp. App. (AT) No. 109 of 2020	Kailashchandra Ramgopal Lohiya & Ors. Vs. Vijay Sobhalal Shah & Anr.	Rakesh Kumar	
7.	Comp. App. (AT) No. 110 of 2020	Brookefield Technologies Pvt. Ltd. & Anr. Vs. Shylaja Iyar & Ors.	Arun Sri Kumar	
8.	Comp. App. (AT) No. 111 of 2020	Sai Abacus Education System Pvt. Ltd. Vs. Registrar of Companies, New Delhi	Sujatha. N. Shirolkar	

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 260 of 2020	Punjab National Bank Vs. Mittal Corp Ltd.	Ankit Raj	Anju Jain
10.	Comp. App. (AT) No. 79 of 2020	Erofab Exports Pvt. Ltd. & Ors. Vs. Gartex Insta Apparels Pvt. Ltd. & Ors.	Siddhant Buxy	

For Hearing

11.	Comp. App. (AT) (Ins) No. 379 of 2020	Shareholder M/s J.P. Engineers Pvt. Ltd. Vs. Sumit Bansal & Ors.	Harshal Kumar	Abhishek Garg-R1 A.K. Vali-R2
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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar